

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2439
ANSWERED ON:30.08.2007
ACCIDENTS OF HELICOPTERS
Aaron Rashid Shri J.M.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware of the increasing incidents of helicopter accidents in the country;
- (b) if so, the details of number of accidents occurred during the last three years;
- (c) the results of enquiries conducted by the Government and steps taken to prevent such mishaps;
- (d) whether the Government has any proposal to set up a Panel for chopper development;
- (e) if so, the details thereof; and
- (f) the time by which it is likely to be set up?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- There have been 7 accidents to the Indian Civil Registered helicopters since 01.01.2005 till date. While three accidents each occurred in 2005 and 2007 (till date) only one accident occurred in 2006.

(c):- The accidents were investigated as per the provisions of Aircraft Rules, 1937. The reasons as brought out in the investigation reports are improper decision of the pilots, poor crew co-ordination, mechanical/technical problems, poor maintenance, lack of experience and weather disturbances. The safety recommendations emanating from the investigations were implemented in order to prevent recurrence of such incidents.

(d),(e) and (f):- A Helicopter cell headed by Joint Director General of Civil Aviation is functioning in the Directorate General of Civil Aviation to look after all issues relating to maintenance and operations of helicopters in the country